

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. NO.589 of 1996

Wednesday, this the 19th day of June, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

N. Thankamma, W/o K. Sasidharan,
Ex-Casual Labourer, Southern Railway,
Trivandrum Division.

(Residing at: Kutticheri,
Vadekethil House, Pullikkannakku,
Alleppey District.

... Applicant

(By Advocate Mr T.C. Govindaswamy)

Vs

1. Union of India through
the General Manager,
Southern Railway, Headquarters Office,
Park Town P.O., Madras -3.

2. The Divisional Personnel Officer,
Southern Railway,
Trivandrum Division,
Trivandrum -14.

... Respondents

(By Advocate Mr K. Karthikeya Panicker)

The application having been heard on 19th June 1996,
the Tribunal on the same day delivered the following:

O R D E R

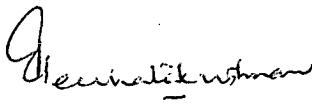
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks re-engagement under respondents.

During the course of hearing, counsel on both sides
submitted that a decision has been taken to re-engage
applicant subject to medical fitness. We record the
submission and dispose of the application accordingly.

No costs.

Dated the 19th June, 1996.


P V VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN